

OA No 1596/94

(12)

OA has been disposed of
by Hon'ble chairman and
Hon'ble Mr. S.P. Biswas member
(A) on 11/11/96

P.S.

[Signature]

C.O/CI

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1596/94

Monday this the 11th Day of November 1996

(14)

CORAM

HON'BLE MR. JUSTICE CHETTUR SHANKARAN NAIR, CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. Shri Raj Singh
Son of late Shri Kartar Singh
Village Mohammadpur PO
Hiranki Delhi 36
2. Shri R.N. Tyagi
Son of late Shri Sagwa Singh
88 Kalyan Vas, Kichidipur,
Delhi 92
3. Smt. Veeran Sharma
Wife of Shri S.K. Sharma
R/o Flat No. 661 C
Delhi Admn Flats, Timarpur
Delhi 7
4. Shri Harigian Singh
son of late Shri Kartar Singh
House No. 581 V & PO 1Nangloi
New Delhi 41
5. Shri H.L. Sharma
son of Shri Mir Singh
House No. RZ 12 Block B
Old Roshanpura Extn.
Najafgarh, New Delhi 43
6. Shri Sukbir Singh
Son of Shri Munshi Ram
R/o 53 Village Kirari
PO Nagloi, Delhi 41
7. Shri N.S. Bhardwaj
son of late Shri Hoshiar Singh
r/o 1458 Gulabi Bagh
Delhi 7
8. Shri R.S. Raghav
son of late Shri DS Raghav
A 487 Shastri Nagar
Delhi 52
9. Shri B.R. Bansal
son of Shri Manohar Lal
E/o 943 Gulabi Bagh
Delhi 7

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10. Shri Balwan Singh
Son of Shri Jai Lal
V&PO Bakkarwala, Delhi 41
11. Shri B R Chopra
son of Shri Desh Raj Chopra
2 Battery Line, Delhi
12. Shri R. L Sharma & Kaushijk
son of Shri Maman Chand
WZ 207 C Shadhnagar II
Palam Colony New Delhi 8
13. Shri Ishwar Singh son of Shri Sukh Lal
R/o Suraj Nagar
Azadpur Delhi 33
14. Shri R.K. Rohilla
son of Shri Juglal
134 Nagloi Extn. II
Delhi 41
15. Shri C.R. Vats
son of late Shri Tak Chand
House Noi. 16, V&PO Mundka
Delhi 41
16. Shri M.R. Sharma
son of Shri Rati Ram
74 Gali No. 15,
Sanjay Nagar
Delhi 33
17. Shri Tara Chand
son of Shri Bhagwan Singh
V&PO Rampur
District Sonapat
Haryana
18. Shri Mor Singh
Son of Shri Chote Lal
3890 Behind MC School
Ajmeri Gate,
Delhi.
19. Shri Dalip Kumar Rohde
Son of HL Rohde
Sector 12/683
R.K. Puram
New Delhi 22
20. Shri Rajinder Kumar
son of Shri Madan Lal
GH 13/412 Pushpa Vihar
New Delhi.

Applicants

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Versus

1. The Union of India
through its Home Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. The NCT of Delhi
through its Chief Secretary
Old Secretariat
Delhi
3. The Secretary (Services)
Delhi Administration Offices,
5 Sham Nath Marg,
Delhi

Respondents

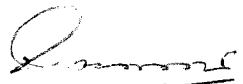
The application having been heard on 11.11.1996 the Tribunal on the same day delivered the following:

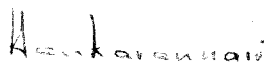
O R D E R

CHETTUR SANKARAN NAIR (J) CHAIRMAN

Neither applicants nor their counsel is present.
Application is dismissed. No costs.

Dated 11th November, 1996


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
CHAIRMAN

Mittal